

**बंगला देश द्वारा 'बजाज' स्कूटरों की खरीद**

318. सरदार गुरुचरण सिंह टोहड़ा : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बंगला देश ने हाल में भारत से 'बजाज' स्कूटर खरीदने का निर्णय किया है ; और

(ख) यदि हाँ, तो उसका व्यय क्या है ?

**[PURCHASE OF BAJAJ SCOOTERS BY BANGLA DESH**

318. SARDAR GURUCHARAN SINGH TOHRA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Bangla Dash has recently decided to buy 'Bajaj' scooters from India; and

(b) if so, the details thereof ?]

विदेश व्यापार मन्त्रालय में उपमन्त्री (श्री ए० सी० जार्ज) : (क) तथा (ख) सरकार अलग-अलग भारतीय फर्मों के व्यापारिक लेन-देन के सम्बन्ध में आमतौर पर जानकारी नहीं रखती। तथापि, उपलब्ध जानकारी के अनुसार एक भारतीय फर्म ने 1,500 बजाज अटो रिक्शा चेचिस की सप्लाई के लिए बंगला देश व्यापार निगम के साथ एक संविदा की है।

[BY THE DEPUT MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b) Government do not ordinarily maintain information in respect of commercial transactions of individual Indian firms. However, according to available information, an Indian firm has entered into a contract with the Trading Corporation of Bangladesh for supply of the 1500 Bajaj Autorickshaw chasis.

**♦FUNCTIONING OF INDIAN MOTION PICTURE EXPORT CORPORATION**

j-330. SHRI MAHAVIR TYAGI : DR. K. NAGAPPA ALVA : SHRI VEERENDRA PATIL : SHRI SANDA NARAYANAPPA: SHRI U. K. LAKSHMANA GOWDA: SHRI VENIGALLA SATYANARAYANA : SHRI KOTA PUNNIAH :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that the Film Producers Guild of India has requested Government to enquire into the functioning of the Indian Motion Pictures Export Corporation; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) The All India Film Producers Council, Bombay, of which the Film Producers Guild of India is a member has represented against the working of the Indian Motion Pictures Export Corporation.

(b) The matter is being looked into.

**STATEMENT RE STARRED QUESTION NO. 560 ANSWERED ON 29<sup>TH</sup> AUGUST, 1972**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, in reply to the Supplementaries by hon. Members, Shri Thillai Villalan and Dr. Bhai Mahavir during the course of discussion in connection with Starred Question No. 560 on 29. 8. 72, it was stated by me that the total recovery in the case of Dr. Dharma Teja, was Rs. 426. 70 lakhs. In fact, the sum of Rs. 426.70 lakhs represents the total arrears outstanding against Dr. J Dharma Teja, and not the recovery made. The statement made by me may, therefore, be taken as corrected above.

f Transferred from the 16th November, 1972.

% [ ] English Translation.

\* Transferred from the 15th Novmeber, 1972.